

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.38/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th July, 2017, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Orient Engineering & Commercial Company Ltd. & Anr. | | |
| Under Section | 230-232 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. Mr. D. N. Sharma
2. Mr. Aniket Agarwal
3. Ms. Risha Saha

Advocates for
petitioners

25/7/17

1. Mr. TAPAS KR. DAS
ASSISTANT DIRECTOR

RD(ER)
MCA

ORDER

25/7/17

Ld. Counsels for the petitioners and Mr. Tapas Kr. Das, Assistant Director from the Office of the Regional Director representing the Central Government are present.

Central Government has filed affidavit in reply which may be taken on record.

Heard the arguments of the parties. Reserved for order.

(Vijai Pratap Singh)
Member (J)